

## TEA CONSUMPTION IN INDIA

\*1567. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total consumption of tea in India during 1948-1949, 1949-50, 1950-51 and 1951-52;

(b) whether figures of consumption of tea are available state-wise; and

(c) if not, will Government propose to consider the advisability of maintaining such figures?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Estimated consumption of tea in India is about 150 million lbs. a year.

(b) Yes, Sir. A statement showing available information in respect of principal tea consuming States in India is laid on the Table of the House. [See Appendix VII, annexure No. 55.]

(c) Does not arise.

## WORK CHARGED STAFF IN C.P.W.D.

\*1568. **Shri Vital Rao:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of 'Work Charged' staff employed in Central P.W.D. as on 1st April, 1951 and 1st April, 1952;

(b) the strength of such staff at Delhi only on the same dates;

(c) how many of them are temporary and how many permanent;

(d) the total number of staff confirmed during the period from 1st April 1951 to 31st March, 1952; and

(e) whether the temporary staff will be confirmed, if any, during the course of this year?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Total number of workcharged staff was 12,917 on the 1st April 1951 and 12,196 on the 1st April 1952;

(b) The strength of such staff in Delhi on the same dates was 7,788 and 7616 respectively;

(c) The number of permanent, semi-permanent and temporary workcharged staff was 920, 2090 and 9907 respectively on the 1st April 1951 and 1013, 2409 and 8774 respectively, on the 1st April 1952;

(d) 93;

(e) No definite assurance can be given at this stage. This will depend on the total requirement of the permanent workcharged staff for maintenance works which is under consideration of the Central Public Works Department.

## INDIAN AMBULANCE CORPS IN KOREA

\*1570. **Shri K. Subrahmanyam:** Will the Prime Minister be pleased to state whether Government are satisfied that there would be no threat to the Indian Ambulance Corps on account of the imposition of martial law in South Korea?

**The Prime Minister (Shri Jawaharlal Nehru):** The Indian Field Ambulance Unit is in no way affected by the imposition of martial law in South Korea.

## WELLS AND HANGERETTES CASE

\*1571. **Sardar A. S. Saigal:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any departmental action has been taken against the S.D.O. involved in the case relating to construction of wells and hangerettes at Bahadurgarh aerodrome under C.P.W.D., Delhi Aviation Division, as stated by the Deputy Minister for Works, Production and Supply in reply to Starred Question No. 3635 asked by Pandit Munishwar Datt Upadhya on the 30th April, 1951 and Short Notice Question No. 152 asked by Shri R. K. Sidhva on the 11th October, 1951;

(b) whether it is a fact that the Special Police establishment recommended prosecution of the accused person in the Wells Case; and

(c) if the reply to part (b) above be in the affirmative, what are the reasons for not according sanction for prosecution in the face of concrete evidence available?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Necessary departmental action against the S. D. O. is being taken.

(b) Yes.

(c) Sanction for prosecution was not accorded, on the advice given by legal advisers to Government.

## HEADLOAD WORKERS IN WHARF OUT OF EMPLOYMENT

\*1572. **Shri Velayudhan:** Will the Minister of Labour be pleased to state:

(a) whether a number of headload workers working in the wharf under South India Corporation (A.D.C. Work) have been thrown out of employment on the 30th April, 1952;

(b) whether these workers were dismissed when an adjudication tribunal was investigating into their conditions of work, wages, etc.;

(c) whether the Central Government Labour Conciliation Officer intervened in the dispute;